

LOK SABHA
UNSTARRED QUESTION NO. 3701
TO BE ANSWERED ON 23rd MARCH, 2023

Dhamra LNG Terminal

3701. SHRIMATI MAHUA MOITRA:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Gas Authority of India Limited (GAIL) and Indian Oil Corporation Limited (IOCL) would be paying for Dhamra Liquefied Natural Gas (LNG) terminal capacity in 2023-24 and if so, the details thereof;

(b) whether they have a take-or-pay (or use-or pay) or similar condition in their contract with Dhamra LNG Terminal and if so, the details thereof;

(c) the details of the total volume that GAIL and IOCL plan to import at Dhamra LNG terminal for the year 2023-24;

(d) the quantum of LNG bought by GAIL and IOCL for import at Dhamra LNG terminal for the year 2023-24 and 2024-25;

(e) whether it is true that connecting pipeline to Dhamra LNG terminal of the Jagdishpur-Haldia-Bokaro-Dhaara Pipeline is completed and if not, the time by which it is likely to be completed;

(f) the total LNG import capacity of IOCL, GAIL and other Public Sector Undertakings (PSUs) either in the form of their own terminal or equity ownership of terminals or in the form of capacity booking at third party terminals; and

(g) the details of the tariff they are paying?;

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री
(श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)**

(a) & (b) GAIL and IOCL have entered into Tolling agreements with various LNG terminal operators in the Country. These Tolling agreements provide for various term and conditions including Annual Contracted Quantity (ACQ), make-up rights and use or pay charges. On similar lines, Tolling agreement with Dhamra LNG terminal operator has been entered into. Dhamra LNG Terminal has not yet been commissioned and commercial start date has not been declared. As per Tolling Agreement between the terminal operator at Dhamra and the offtakers, applicable Tolling charges are payable from Commercial Start Date and Use or Pay is applicable @ 95% of Annual Contract Quantity with Make-Up right (until 6th Contract Year).

(c) & (d) GAIL and IOCL have booked 1.5 MMTPA and 3.0 MMTPA Annual Contracted Capacity in Dhamra Terminal respectively.

(e) Yes Sir, the connecting pipeline to Dhamra LNG Terminal from existing Jagdishpur-Haldia-Bokaro-Dhamra Pipeline (JHBDPL) network is completed and commissioned.

(f) & (g) Details of total LNG import capacity booked by IOCL and GAIL & Other PSUs at various operational LNG Terminals along with Regasification Tariff being currently paid are as under:

PSUs	LNG Terminal	LNG entity	Regasification Capacity (MMTPA)	Regasification Tariff (Rs/MMBTU)
IOCL	Dahej (Gujarat)	Petronet LNG	1.5	56.29
	Ennore (Tamil Nadu)	IOCL	4.5	69.74
GAIL	Dahej (Gujarat)	Petronet LNG	2.5	56.29
			4.5 (LT Contract GSPA 2003)	59.91
	Kochi/Dahej		0.43 (LT Contract GSPA 2010)	56.29
	Dabhol (Maharashtra)	Konkan LNG Ltd	5	59.91
BPCL	Dahej (Gujarat)	Petronet LNG	1	56.29

Source: IOCL, GAIL and BPCL
